

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE AT CHENNAI

Original Application No.100 of 2021 (SZ)

Tribunal on its own motion

Suo Motu based on the news item published in

The Hindu Newspaper, Chennai Edition dt.09.04.2021,

“Dumping of garbage foiled news Anamalai, trucks seized”

.....Applicant

Vs

The Chief Secretary to Government of

Tamilnadu, Chennai and Ors.

.....Respondent(s)

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REPORT FILED BY THE COLLECTOR OF NILGIRIS

I, S.P.Amirth, S/o. Pazhaniyappan, aged about 33 years and working as Collector of Nilgiris having my office at Udhagamandalam, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Collector of Nilgiris, Udhagamandalam and I humbly submit that, in obedience to the orders passed by the National Green Tribunal, Chennai on 08.12.2022 in the above petition, the following action taken report for the implementation of the orders of the Hon'ble National Green Tribunal, is here by submitted.
2. It is respectfully submitted that this case is taken up by the tribunal on the basis of the

(i) Report published in Dinamalar Daily dated 09.04.2021 on the news that the biomedical waste from the State of Kerala being dumped in the State of Tamilnadu by lorries. One more news item with caption “Dumping of garbage foiled news Anamalai, trucks seized” was published in The Hindu daily dated 09.04.2021

- (ii) To direct the respective District Collectors to file an individual report of each of them.

3. I humbly submit that, in obedience to the orders passed by the National Green Tribunal, Chennai on 08.12.2022 in the above petition, the following action taken report for the implementation of the orders of the Hon'ble National Green Tribunal, is hereby submitted.

In The Nilgiris District, the District border is shared with adjoining states of Kerala and Karnataka. The main highways connecting the Nilgiris District with Kerala state are Nadugani, Choladi, Thalur, Paatavayal, and Namibiyarkunnu. In these check posts the services of Ex-Serviceman and Self Help Group are utilized by the District Administration and they are checking entry of banned Single Use Plastic items into the Districts and they are also checking any entry of the illegal waste including Bio-Medical Waste into the district. Similarly, the highway connecting Karnataka state are checked at the Kakkanalla check post. Apart from the above, the Police and Forest Department Officials are checking the vehicles at the above border check post of Nilgiris District.

I humbly submit that in the recent past any such incidents of illegal Biomedical Waste transported from Kerala state is not reported in the District. Further, the Biomedical Waste generated from the Health Care Facilities operating in the District are disposed through Common Bio Medical Waste Transport Storage and Disposal Facilities. TNPCB monitoring and ensuring that the Biomedical waste generated in the District are disposed through authorized common treatment facilities only.

Further, the District Administration has constituted a District Level Monitoring Committee under the Chairmanship of District Collector to ensure the effective implementation of Biomedical Waste Management Rules, 2016. The District Administration is regularly taking stringent measures to prohibit the movement and illegal dumping of Bio-Medical Waste in to the District.

Under the above circumstances, it is humbly submitted that prayed as per the directions issued by the Hon'ble National Green Tribunal, The Nilgiris District Administration is closely monitoring and continuously taking stringent steps to ensure that no illegal transportation of Biomedical waste and other waste etc., are being dumped in the borders of Nilgiris District.

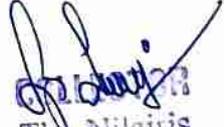

COLLECTOR
The Nilgiris

Signed:

Date : 19.01.2023

VERIFICATION

I, S.P. Amrith, S/o. Pazhanyappan, aged about 33 years and working as Collector of Nilgiris do hereby verify that the contents of above report are true to the best of my knowledge through records.


COLLECTOR
The Nilgiris

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**REPORT FILED BY THE
COLLECTOR OF NILGIRIS**

Advocate for Respondent
Collector of Nilgiris:
Udhagamandalam

Date: .01.2023

Date of hearing on:20.01.2023